

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 346 of 2019

IN THE MATTER OF:

BSE Ltd.

...Appellant

Versus

Asahi Infrastructure & Projects Ltd.

...Respondent

Present

For Appellant: Mr. Dileep Poolakkot Avocate.

For Respondent:

O R D E R

19.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/